

move for leave to withdraw the Bill further to amend the Code of Criminal Procedure, 1973.

MR. CHAIRMAN : The question is :

"That leave be granted to withdraw the Bill further to amend the Code of Criminal Procedure, 1973."

THE MOTION WAS ADOPTED.

SHRI S. B. CHAVAN : I withdraw the Bill.

12.53½ hrs.

[English]

TERRORIST AND DISRUPTIVE
ACTIVITIES (PREVENTION) (AMEND-
MENT) BILL

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN) : Sir, I beg to move for leave to withdraw the Bill further to amend the Terrorist and Disruptive Activities (Prevention) Act, 1987.

MR. CHAIRMAN : The question is :

"That leave be granted to withdraw the Bill further to amend the Terrorist and Disruptive Activities (Prevention) Act, 1987.

The motion was adopted.

SHRI S. B. CHAVAN : I withdraw the Bill.

12.54 hrs.

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS (SHRI GHULAM NABI
AZAD) : With your permission, Sir, I rise to announce that Government Business during the week commencing Monday, 5th August, 1991, will consist of :

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Discussion on the Resolution seeking disapproval of the Consumer Protec-

tion (Amendment) Ordinance, 1991 Land consideration and passing of the Consumer Protection (Amendment) Bill, 1991, as passed by Rajya Sabha.

3. Discussion on the Resolution seeking disapproval of the Constitution (Scheduled Tribes) Orders (Amendment) Ordinance, 1991 and consideration and passing of the Constitution (Scheduled Tribes) Orders (Amendment) Bill, 1991, as passed by Rajya Sabha.

4. Discussion & Voting on the Demands for Grants under the control of the Ministry of :

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| (i) Industry | } To be discussed together |
| (ii) Agriculture | |
| (iii) Food | |
| (iv) Rural Development | |
| (v) Commerce | |

[Translation]

PROF. RASA SINGH RAWAT (Ajmer) : Sir, I request that the following item may be included in the next week's agenda :—

1. Beawar is an important industrial town of Rajasthan. It is the biggest market of wool in northern India. Two-three cloth mills are also there. Therefore, a stoppage for the superfast (Ashram) Express running between Delhi and Ahmedabad should be provided at Beawar station.
2. Nasirabad is one of the famous cantonments of our country. Every day, thousands of jawans come and go from here. Therefore, it is very necessary to provide a stoppage for the Pink City Express (Gharib Nawaz Link Express between Delhi and Udaipur) here. Similarly, a two minute stoppage for this train should also be provided at Kishangarh station.